

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-775(ND)2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2018.**

**NAME OF THE COMPANY: M/s. United Liner Shipping Service LLP**  
**V/s. M/s. Satkar Logistics Pvt. Ltd**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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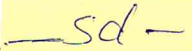
**For the Petitioner:** Mr. Varun Singh and Mr. Gaurav Nair, Advocates


**For the Respondent:** Mr. Santosh Gupta, Advocae

**ORDER**

Mr. Santosh Gupta, Advocate has put in his appearance on behalf of the Corporate Debtor. He prays for some time to file his reply. Let the same be filed within 1 week with an advance copy to the opposite counsel.

To come up for arguments and disposal on 31<sup>st</sup> July, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**